

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case (C) No. 105 of 2021**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Rohitashya Roy, Advocate  
For the Opposite Party No. 2 : Ms. Surabhi, AC to AAG-II

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02/26.03.2021 The contempt case is taken up today through Video conferencing.

Ms. Surabhi, AC to AAG-II appearing on behalf of the opposite party no. 2, prays for four weeks' time to file show cause affidavit.

In view of the said prayer, put up this case under appropriate heading after four weeks.

**(Rajesh Shankar, J.)**

Manish